

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UN-STARRED QUESTION NO. 4143**  
TO BE ANSWERED ON 22<sup>nd</sup> MARCH, 2021/ 01 CHAITRA 1943 (SAKA)

**‘HOME LOANS FROM NBFCs’**

4143: Smt Kirron Kher :  
Dr. Umesh G. Jadhav :

Will the Minister of *FINANCE* be pleased to state :

(a) whether the Government has any record regarding the number of houses constructed and the quantum of funds utilised under the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) during each of the last three years and the current year, if so, the details thereof, State-wise including Uttar Pradesh;

(b) whether the Government has set any target regarding the completion of PMAY-G and if so, the details thereof;

(c) whether the Government has ever assessed the total number of persons who have taken home loans from NBFCs and from Nationalised/Commercial Banks separately, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government is aware that some NBFCs are charging almost double rate of interest on home loans as compared to nationalized banks, if so, the details thereof and the corrective steps taken against such exploitative institutions; and

(e) whether the Government has received any complaint against NBFCs for not helping their customers for availing Pradhan Mantri Awas Yojana and other related issues and if so, the details thereof along with the concrete steps taken by the Government against such NBFCs?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a): As informed by Ministry of Rural Development (MoRD), State/Union territory wise number of houses constructed and quantum of funds utilised under the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) during last three years and in FY 2020-21 up to 18.03.2021 is enclosed at **Annexure-1**.

(b): As informed by MoRD to achieve the objective of “Housing for All”, the target number of houses to be constructed by the year 2021-22, is 2.95 Crore.

(c) to (e): As informed by National Housing Bank (NHB) and Reserve Bank of India (RBI), the number of Housing loan accounts with Housing Finance Companies (HFCs) and Nationalised/ Scheduled Commercial Banks (SCBs) during last 3 years are as follows:

<b>Year (as on 31<sup>st</sup> March)</b>	<b>No. of Housing loan of HFCs</b>	<b>No. of Housing loan of SCBs (including Regional Rural Banks)</b>
2018	49,58,312	83,48,047
2019	56,21,107	89,30,646
2020	55,44,551	98,17,180

RBI has informed that the rate of interest charged by NBFCs including HFCs is as per their Board approved policies taking into account relevant factors such as cost of funds, risk premium, margin, etc. HFCs disclose the rate of interest to the borrowers in the loan agreement and also display in their website etc.

According to NHB, which carries out the supervision for HFCs, during the Financial Year 2020-21 up to 28.02.2021, 142 complaints were received on delay in uploading the subsidy/Non- cooperation by the HFCs and all complaints are closed as per procedure.

Further as informed by Ministry of Housing and Urban Affairs (MoHUA), Government has launched a Credit Link Subsidy Scheme (CLSS) Awas Portal (CLAP) for more efficient and transparent processing of the claims and seamless disbursement of interest subsidy to the beneficiaries. This Portal is beneficiary friendly and also has a CLSS Tracker which enables beneficiaries to track the status of their applications. MoHUA has also set up a dedicated public Grievance Cell to address the issues in coordination with States/UTs and Central Nodal Agencies (CNAs). Grievance received against PLIs in connection with the implementation of CLSS are sent to CNAs for remedial action.

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**Annexure-I to reply of Lok Sabha Unstarred Question No. 4143 for answer on 22nd March 2021 regarding "Home Loan from NBFCs"**

**Number of Houses Constructed and Funds Utilised under PMAY-G**

S.No	State Name	2017-2018		2018-2019		2019-2020		2020-2021 (upto18.03.2021)	
		No. of House Constructed	Fund Utilized Rs. (Cr)	No. of House Constructed	Fund Utilized Rs. (Cr)	No. of House Constructed	Fund Utilized Rs. (Cr)	No. of House Constructed	Fund Utilized Rs. (Cr)
1	WEST BENGAL	589,790	7,868	739,779	7,759	286,340	8,845	624,098	9,611
2	UTTARAKHAND	6,237	71	5,925	60	192	6	16	1
3	UTTAR PRADESH	817,035	10,241	426,590	4,773	174,168	2,200	28,957	4,104
4	TRIPURA	3,333	231	20,690	83	6,155	207	14,867	93
5	TELANGANA	0	0	0	0	0	0	0	0
6	TAMIL NADU	78,680	939	104,388	1,354	49,987	975	48,246	576
7	SIKKIM	372	9	646	4	34	0	13	0
8	RAJASTHAN	317,728	4,185	326,595	3,161	166,764	2,992	271,751	3,297
9	PUNJAB	608	31	12,751	129	410	35	2,545	57
10	PUDUCHERRY	0	0	0	0	0	0	0	0
11	ODISHA	431,670	5,810	403,128	4,577	361,188	5,460	350,030	4,224
12	NAGALAND	0	0	17	39	3,687	15	535	0
13	MIZORAM	1,333	23	900	8	997	31	981	13
14	MEGHALAYA	260	102	11,329	107	4,995	57	3,575	164
15	MANIPUR	66	66	7,655	50	1,151	8	1,628	76
16	MAHARASHTRA	145,631	1,970	201,969	0	92,278	1,874	133,970	293
17	MADHYA PRADESH	636,354	7,875	679,290	7,297	271,274	4,146	240,646	3,330
18	LAKSHADEEP	0	0	0	0	9	0	28	0
19	KERALA	9,444	103	6,519	43	779	12	581	22
20	KARNATAKA	34,317	538	43,760	597	7,085	43	2,131	0
21	JHARKHAND	188,299	3,089	272,679	2,749	156,975	3,372	187,347	3,481
22	JAMMU AND KASHMIR	1,979	96	14,442	186	5,610	214	19,525	487
23	HIMACHAL PRADESH	3,504	39	3,096	35	447	11	550	18
24	HARYANA	6,676	149	5,961	45	6,670	63	1,206	12
25	GUJARAT	95,281	1,205	83,096	827	35,589	754	47,404	424
26	GOA	0	0	22	1	3	1	82	0
27	DAMAN AND DIU	6	0	7	0	0	0	0	0
28	DADRA & NAGAR HAVELI	1	1	197	9	221	23	382	31
29	CHHATTISGARH	365,875	4,157	341,381	3,878	34,587	959	39,315	944
30	BIHAR	28,135	3,243	581,833	5,603	376,220	8,129	786,866	8,756
31	ASSAM	26,059	1,458	159,017	1,150	84,009	2,047	124,751	1,115
32	ARUNACHAL PRADESH	0	0	85	0	747	0	1,735	4
33	ANDHRA PRADESH	27,358	264	18,679	265	5	10	0	0
34	ANDAMAN AND NICOBAR	0	0	1	0	286	1	339	8

Source: Ministry of Rural Development